



**TAMIL NADU LEGISLATIVE
ASSEMBLY**

Salary, Allowances and
Other Facilities available to the
Members of Tamil Nadu Legislative
Assembly.

Tamil Nadu Legislative Assembly
Secretariat
2021

GCP-11-12—500 Cps.—20-4-2021-[HCL-39]

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PREFACE

This brochure contains particulars about Salary, Allowances and Other facilities available to the Members of the Tamil Nadu Legislative Assembly, financial assistance rendered to the family of deceased Members and Payment of Pension, Family Pension and other facilities available to former Members of Tamil Nadu Legislature, as on 13-8-2018.

Chennai-600 009,
Dated: 22-04-2021.

K. SRINIVASAN,
Secretary.

I. MEMBERS

SALARY : Rs.30,000/- p.m

Other Allowances

| | |
|------------------------------|-----------------|
| (i) Compensatory Allowance | Rs.10,000/- p.m |
| (ii) Telephone Allowance | Rs.7,500/- p.m |
| (iii) Constituency Allowance | Rs.25,000/- p.m |
| (iv) Postal Allowance | Rs.2,500/- p.m |
| (v) Consolidated Allowance | Rs.5,000/- p.m |
| (vi) Vehicle Allowance | Rs.25,000/- p.m |

TOTAL

Rs.1,05,000/- p.m

Daily Allowance :

Rs.500/-per day for attendance during the meetings of the Assembly and the Committees thereof, including two days before and a day after for the continuous meeting of the Assembly and one day before and one day after for the meeting of any Legislative Assembly Committee.

Travelling Allowance :

- (1) **By rail** – To and fro, one A/c Two Tier Railway fare plus a fractional fare at the rate of 10 paise per kilometer.
- (2) **By road** – Mileage at 25 paise per Kilometer for bus route and 50 paise per kilometer for non-bus route.

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from the usual place of residence to the place where the session of the Legislative Assembly is held and for the return journey from such place.

Accommodation Facilities:

Every Member, shall be entitled for allotment of an Apartment in the MLAs' Residential Quarters on payment of rent @ Rs.250/- p.m.

Telephone Facilities:

(1) Apartment.—BSNL Landline Telephone is installed in the Apartments of MLAs' Residential Quarters on optional basis. Installation charges and monthly rent alone in respect of the above phone are met by this Secretariat. All other charges are to be met by the Member concerned.

(2) Residential Telephone.—Every Member is entitled to a telephone at his residence, of which the installation expenses is met by this Secretariat. In order to meet the expenses in connection with the payment

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Travel Facilities :

- (1) Every Member is issued with an Identity Card by the Legislative Assembly Secretariat. The Identity Card enables the Member to travel either singly or with his or her spouse or with any other companion at any time, in any part, of the State of Tamil Nadu by any bus, run and operated, by any Transport Corporation owned by the State Government.
- (2) A sum of Rs.20,000/- is paid as Transit by Railway Allowance in two equal instalments for every Financial year payable in the month of April and October for the purpose of travelling either singly or with his or her spouse or any other relative in one or more journeys by any class by any Railway in India.
- (3) Every Member who travels with his/her spouse, shall once during every session of the Assembly be entitled to one A/c Two Tier Railway fare for his/her spouse

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towards deposit for installation of a telephone, the Member can obtain interest free recoverable advance from this Secretariat.

Medical Facilities:

(1) Medical Treatment: Every Member and the members of his family are entitled to free of charge accommodation in the Hospitals maintained by the State Government and also for Medical treatment, subject to the orders of Hon.Speaker the cost of medicines purchased in the open market in regard to their medical treatment is reimbursed.

(2) Financial Assistance for Major Surgery: Every Member of the Legislative Assembly, who on prior intimation to the State Government undergoes surgery relating to heart, kidney or any other part of the body, which the State Government may consider to be a major surgery in any hospital maintained by the Central Government, State Government, State Government Administration, Union territory in any private hospital situated in the

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Territory of India, shall be entitled to financial assistance subject to such conditions as may be prescribed.

Other Facilities:

- (1) **Library:** Legislature Library has a vast collection of Books and periodicals and its services are available to all Members.
- (2) **Stationery Supply:** Every year, the following articles of Stationery are supplied to each member:-
- (a) Small Size Letter Pads : 3500 Nos
 - (b) Big size (Letter Pads) : 1500 Nos
 - (c) Envelope (oblong size) : 750 Nos
 - (d) Envelope (small size) : 1500 Nos
 - (e) One hero pen and
 - (f) One Legislators' Diary and two Government Wall Calendars.

- (3) **Secretariat Assistance.:** Additional English and Tamil Typists are appointed on temporary basis, during the Assembly meetings to meet the typing assistance required by Members.

(4) **Railway Reservation Counter:**

Under arrangements made with the Southern Railway, a Railway booking and Reservation counter is functioning at MLAs' Residential Quarters for the convenience of the Members.

- (5) **Bus Transport Facilities.—**During session period, arrangements are made with the Metropolitan Transport Corporation, Chennai to run special buses between Chennai Central/ Egmore and M.L.As' Residential Quarters at Government Estate and between M.L.As' Residential Quarters and Legislative Assembly Secretariat, Chennai-9 for the benefit of Members.

- (6) **Canteen Facilities:** For the benefit of Members at the MLAs' Residential Quarters Campus petty shops like Newspaper shop, Tea shop, Cool drinks shop etc. are functioning.
- (7) **Banking Facilities:** A Branch of Indian Bank with ATM facility is functioning at MLAs' Residential Quarters for the convenience of the Members.
- (8) **Hospital Facilities:** A Government Dispensary (24 Hours Dispensary) attached to the Government General Hospital, Chennai-600 003 is functioning on all days at MLAs' Residential Quarters for the benefit of Members.
- (9) **Gym Facilities:** Two separate well equipped, air-conditioned Gyms for the benefit of Male/Female Members are functioning at MLAs' Residential Quarters.

- (10) **Intercom Facility:** All apartments in MLAs Residential Complex have been provided with three digit Intercom facility to contact with offices of Hostel, and Tamil Nadu Housing Board Office in the complex.

- (11) **Automatic complaint Booking System (IVRS):** IVRS facility has been installed to book complaints by voice pertaining to the faults and maintenance in the quarters through Intercom number 555 and BSNL number 044-5233 3701. The complaints are rectified by Tamil Nadu Housing Board at the earliest.

- (12) **R.O. Filtered drinking water:** On the terrace of the four blocks of MLAs' quarters R.O plants have been installed and purified water is being supplied through pipelines to the kitchens of all apartments.

(13) **LED TV and A/C Facility:** All Quarters in MLAs Residential complex have been provided with a 32" LED TV and Two Ton Capacity split A/C.

(14) **Cable TV:** All Quarters have been provided with Arasu Cable TV connection with set-top box. The monthly subscriptions for these connections are borne by this Secretariat.

(15) **Yoga Class:** During session period, arrangements are made with the Sports Development Authority of Tamil Nadu for Conducting Yoga Classes early in the morning at MLAs' Residential Quarters for the benefit of Members.

(16) **Children's Park:** A Children's Park is being maintained at MLAs' Residential Quarters.

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(21) **Purchase of Revolver:** The Union Defence Ministry has announced that the "0.32 Revolver" which is manufactured in Small Arms Factory can be given to all the Members of the Legislative Assembly who has valid Arms Licence on priority basis. All the Members who opt to buy the above said "0.32 Revolver" with appropriate Arms Licence can apply through Legislative Assembly Secretariat.

(22) **Cooking Gas Connections:** Cooking Gas Connections are provided to each Member of the Legislative Assembly in Chennai City and another one in their Constituency through Indian Oil Corporation. Provisions are made for the Members of the Legislative Assembly to get the Cooking gas connections by applying through Legislative Assembly Secretariat.

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(17) **Badminton Court:** A Badminton Court has been laid at MLAs' Residential Quarters for the benefit of Members.

(18) **Car Passes:** Two Car Passes with Hologram affixed on them are issued to the Members of Legislative Assembly.

(19) **Free News Papers:** During Assembly meeting days two News Papers of the Member's choice are supplied at MLAs' residential quarters.

(20) **Vehicle Allocation:** This Secretariat facilitates to obtain Letter of Authority from Indian Defence Department for the purchase of any three of the following Vehicles like Jeep, Jonga, Royal Enfield Motorcycle, Hero Honda Motorcycle M&M Jeep (Diesel) and Maruti Gypsy (Any one model) which are allotted on priority basis for each Member of the Legislative Assembly at a discount rate.

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II. FACILITIES TO FORMER MEMBER

(1) **Pension.**—A pension of Rs.20,000/- p.m is sanctioned for those who have served as a Member of the Legislative Assembly/ Council or both.

(2) **Medical Treatment:** (i) Former Speaker, Former Deputy Speaker, Former Minister, Former Chief Government Whip, Former Leader of Opposition and the Former Parliamentary Secretary shall be entitled to the medical treatment and attendance on the same terms and conditions as are admissible to the sitting Speaker, Deputy Speaker or Minister as provided in the Tamil Nadu Legislators (Medical Attendance and Treatment) Rules 1964.

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(ii) Former Members and their family members are entitled for free treatment maintained in State Government Hospitals as in the case of Members of the Legislature. Medical Identity Card is issued based on the Member's request. The former Members are also entitled for a medical allowance of Rs.50,000/- for every financial year.

(3) Free Bus Pass: Former Members of Legislative Assembly / Council shall be provided with one free non-transferable bus pass which shall entitle him/her to travel either singly or with his or her spouse or with any other companion at any time within any part of the State of Tamil Nadu by any bus run and operated by any Transport Corporation owned by the State Government.

(4) Ex-Legislators Hostel: Hostel facilities are provided for Ex-Members of Legislative Assembly / Council during their visit to Chennai in Ex-Legislators' hostel. This Hostel has been

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III. ASSISTANCE TO DECEASED MEMBER'S FAMILY

(1) Ambulance Facility.—In case of unfortunate demise of a Member at any place outside his/her constituency, arrangement will be made by the Legislative Assembly Secretariat to provide a car on rental basis to take the body of the deceased Member to his/her native place or to reimburse the cost of the expenditure incurred by their family in this regard.

(2) Family Pension.— Where any person entitled to pension dies, the family of such person shall be entitled to receive 50% of such pension, subject to such conditions as may be prescribed. At present family pension is paid @ Rs.10,000/- p.m.

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provided with Intercom, TV and A/C facilities. Accommodations are provided to Ex-Members for not more than 5 days in a month at a rent of Rs.300/- per day and the rent is deducted from their pension.

(5) Participation in Republic and Independence day Celebrations: The Former Members of Legislative Assembly / Legislative Council are eligible for railway fare for their journey in two-tier air conditioned class from their usual place of residence to Chennai for participating in the Independence Day and Republic Day Celebrations and for their return journey. Rent free Accommodation is provided at Ex-Legislators' Hostel to former Members who come to Chennai to participate in Republic day and Independence day celebrations. Rent free accommodation is applicable on the day of celebration, previous day and next day of celebration (Three days only).

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(3) Family Allowance.— An allowance of Rs.1,000 per mensem is paid to the family of a Member, who dies before the expiry of his/her term of office for the unexpired portion of his/her term of office.

(4) Lumpsum Allowance.—A Lumpsum Allowance of Rs. 2,00,000/- (with effect from 29th November 2010) is paid to the family of the Member, who dies before the expiry of the term of his/her office.

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